

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 108
(IB)-221(PB)/2020

IN THE MATTER OF:

M/s. Trutek Fastners Pvt. Ltd. Petitioner
v.
M/s. Bhasin Infotech & Infrastructure Pvt. Ltd. respondent

Order under Section 9 of IBC

Order delivered on 19.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:-

For the Petitioner/Applicant: Mr. Rishi Kapoor, Adv. with Mr. Ashish Pandey
For the Respondent Mr. Karan Grover, Adv.

ORDER

For order see, CP. No. (IB)-243(PB)/2018.

19.02.2020
Ritu Sharma